

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

Dated: 14/07/2026

In continuation of the previous notice dated 15.05.2026, this is for information to all concerned who have submitted their copy of Online Application Receipts, that the Passport Mobile Camp will be organized during the office hour on Monday i.e. 20th July 2026 within the Court premises to process passport applications.

Accordingly, the applicants who have submitted the copy of Online Application Receipts containing Application Reference Number (ARN) to the Accounts (Establishment) Section, are required to visit the Passport Mobile Camp on the prescribed date and at the allotted time as mentioned hereunder.

Sl. No.	APPLICATION REFERENCE No.	Time
1	26-0066008781	10 a.m. -11.00 a.m.
2	26-0068559636	
3	26-0065958873	
4	26-0066202143	
5	26-0067056519	
6	26-0066515577	11 a.m. -12.00 p.m.
7	26-0066515190	
8	26-0066513186	
9	26-0059126124	
10	26-0066610284	
11	26-0066731508	12 p.m. -01.00 p.m.
12	26-0065784753	
13	26-0067723302	
14	26-0067755597	
15	26-0067758774	
16	26-0066479805	01 p.m. -02.00 p.m.
17	26-0066517536	
18	25-0051929844	
19	26-0066511602	
20	26-0066533940	

The applicants must carry their original documents alongwith one set of self-attested photo-copies, as specified in the guidelines attached in the earlier notice. For biometric verification, personal presence of the applicant is mandatory.

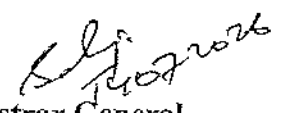
By Order of the Court,
Sd-
Registrar General

Memo No. 1648/Accts.

Dated 14/07/2026

Copy forwarded to:

- President, Advocate Association, Jharkhand High Court.
- Assistant Registrar- cum- Court Officer for proper co-ordination and ensuring availability of necessary infrastructure
- S.O. I/c C.P.C. for uploading the same in the website of High Court of Jharkhand.


Registrar General